

Amalgamation of Bank of Madura Ltd. with ICICI Bank Ltd.

March 9, 2001

In exercise of the powers contained in sub-section(4) of Section 44A of the Banking Regulation Act, 1949, the Reserve Bank of India sanctioned the Scheme of Amalgamation of Bank of Madura Ltd. with ICICI Bank Ltd. The Scheme shall come into force with effect from March 10, 2001. All the branches/offices of Bank of Madura Ltd. shall from March 10, 2001, function as branches/offices of ICICI Bank Ltd.

**Alpana Killawala
General Manager**

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